Scale of pay	Amount of Family Pension
Upto ₹ 11,100	30% of pay (Minimum ₹ 2785)
₹ 11,101 to 22,200	20% of pay (Minimum ₹ 3422)
More than ₹ 22,200	15% of pay (Minimum ₹ 4448, Maximum ₹ 9284)

(d) No, Sir. There is no such proposal under consideration.

142 Written Answers to

Revival of Banking Services Recruitment Board

- 2513. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:
- (a) whether Government is aware that recruitment through the Institute of Banking Personnel Selection (IBPS) is a total failure and has created regional imbalances besides staff shortages; and
- (b) if so, will Government consider revival of Banking Services Recruitment Board or undertake campus recruitment?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) Public Sector Banks (PSBs) have managerial autonomy in the matters of human resource including recruitment. PSBs give mandate to Institute of Banking Personnel Selection (IBPS) for recruitment as per their requirement. IBPS does recruitment process for PSBs accordingly inviting applications on All-India basis and makes provisional allotment in a time bound manner. The recruitment in PSBs is an ongoing process and as such, there is no issue of shortage of staff in PSBs.

(b) No, Sir. There is no such proposal under consideration.

Disinvestment of PSUs

- 2514. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:
- (a) whether Government has finalized the list of Public Sector Units (PSUs) for disinvestment in the current year, if so, the details thereof; and
 - (b) the estimated income to Government from the disinvestment of the above PSUs?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) and (b) The budget estimate (BE) for disinvestment during the financial year 2016-17 is ₹ 56,500 crore, comprising ₹ 36,000 crore from disinvestment of Central Public Sector Enterprises (CPSEs) and ₹ 20,500 crore from strategic disinvestment.

The Government has identified some CPSEs for disinvestment during the year in sectors like mineral and metal, oil, energy, capital goods as well as some mid-size and small stocks.

Current status of PPP Projects

- 2515. SHRI ANAND SHARMA: Will the Minister of FINANCE be pleased to state:
- (a) the number of public private partnership projects that have reached financial closure in last three years;
 - (b) the current status of PPP projects in the infrastructure sectors; and
 - (c) the reasons for delay in implementation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) and (b) Public Private Partnerships (PPP) Project in infrastructure means a project based on a contract or concession agreement, between a Government or statutory entity on the one side and a private sector company on the other side, for delivering an infrastructure service on payment of user charges. Further, financial closure is tied up by individual bidders with a bank/lenders' consortium after award of the project. Such projects are being undertaken by various different Sponsoring Authorities at Central and State and Local Bodies level and data is not maintained Centrally.

(c) Since PPP contracts are long term, they are sometimes subject to uncertainties inherent in long term partnerships. Some sectors have seen developments which were not anticipated by either party to the concession, as pointed out by the Committee on Revisiting and Revitalising PPP Model in Infrastructure headed by Dr. Vijay Kelkar in their Report submitted to Government in November 2015. These included factors like over-leveraged balance sheets of the developers, global macro-economic developments, land acquisition, environmental/forest clearances, lack of dispute resolution mechanism, etc. The recommendations of the Committee are available in public domain on URL http://finmin.nic.in/reports/ReportRevisitingReuitalisingPPPModel.pdf

Short-term agriculture loans to farmers

- †2516. SHRI RAM VICHAR NETAM: Will the Minister of FINANCE be pleased to state:
- (a) whether Government provides loans at 4 per cent under short-term agriculture loan to those farmers who repay their first loan within the scheduled time and provide loans to other farmers at the rate 7 per cent rate of interest;

[†] Original notice of the question was received in Hindi.